

**Repairing of Government Quarters at  
Minto Road, New Delhi**

4186. SHRI A. SUBHASH CHANDRA BOSE ALLURI : Will the Minister of WORKS AND HOUSING be pleased to refer to reply given to Unstarred Question No. 2318 on 18 October, 1982 regarding repairing of Government Quarters at Minto Road, New Delhi and state :

(a) out of 91 staff quarters how many have so far, been repaired and allotted as alternative accommodation to the allottees of the area occupying dilapidated single storey quarters;

(b) whether none of the allottees could get possession of their respective renovated quarters allotted by the Directorate of Estates; if so, the reasons therefor;

(c) whether in view of the renovated quarters being under occupation by persons other than Central Government allottees, Government propose to vacate, these quarters; and

(d) whether allotment of alternative accommodation to the affected allottees in other areas will cause harassment in regard to childrens education, transfer of ration cards and gas connections, etc.?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :  
(a) to (d) The information is being collected and will be laid on the Table of the Sabha.

**Irrigation Targets for Various Crops**

4187. SHRI N.E. HORO : Will the Minister of IRRIGATION be pleased to state :

(a) whether Government have recently issued any directives to the States with regard to fixing of irrigation targets for various crops; and

(b) if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) and (b) The State Governments have been advised to make necessary arrangements for efficient and timely irrigation during rabi season. Some of the steps suggested are (a) to ensure the availability of irrigation supplies to wheat and other crops during the critical periods of growth, (b) to fix irrigation targets for various crops and targets for production for each large canal system, (c) to keep the tubewells in a State of good repair and arrange timely electricity supply to tubewells and pumps, etc., (d) adoption of efficient water distribution / management practices and (e) to have close coordination between the irrigation department and other concerned departments dealing with agricultural production.

**Total Area for Cultivation in the Country**

4188. SHRI A.K. ROY: Will the Minister of AGRICULTURE be pleased to state :

(a) total area for cultivation in the country with the State-wise break-up as on 1.4.1983;

(b) total area under irrigation with the State-wise break-up as on 1.4.1983;

(c) total area where more than one crop is raised with the State-wise break-up as on 1.4.1983;

(d) production of food grains per acre and crop intensity in the country with the State-wise break-up as on 1.4.1983; and

(e) whether there is any direct relation between higher crop intensity irrigation facility and use of fertilizer and if so, facts in details?

THE MINISTER OF AGRICULTURE (SHRI RAO BIRENDRA SINGH) : (a) to (d) Total area for cultivation, area under irrigation, cropping intensity etc. are reported by the States as part of land-use statistics which are generally available with

time-lag. The data for 1982-83 are yet to be reported by the States except Andhra Pradesh which has given the following details :

Andhra Pradesh	1982-83
Gross cropped area	127.7 lakh hect
Gross irrigated area	45.2 „ „
Area sown more than once	17.4 „ „
Cropping Intensity	115.7%

A statement showing State-wise yield of foodgrains per acre/hectare during 1982-83 is enclosed.

(e) With provision of irrigational facilities, multiple cropping becomes feasible leading to higher cropping intensity and subsequently higher consumption of fertilizers. At the all-India level gross irrigated area increased from 43.4 million hectares in 1975-76 to 48.1 million hectares in 1978-79 and cropping intensity from 121.0 to 122.6. Fertilizer consumption during the same period increased from 2.89 million tonnes to 5.12 million tonnes, i.e., by about 77 per cent in three years. During 1983-84 the consumption of fertilizers is expected to rise further to 7.2 million tonnes.

#### Statement

#### Yield of Foodgrains (1982-83)

State	Kgs./acre	Kgs./ hectare
1	2	3
Andhra Pradesh	516	1274
Assam	437	1080
Bihar	330	816
Gujarat	374	923
Haryana	708	1749
Himachal Pradesh	473	1170
Jammu & Kashmir	594	1467
Karnataka	379	936
Kerala	645	1593
Madhya Pradesh	282	696

1	2	3
Maharashtra	274	677
Manipur	546	1349
Meghalaya	461	1140
Nagaland	375	926
Orissa	284	703
Punjab	1145	2829
Rajasthan	263	651
Sikkim	377	931
Tamil Nadu	504	1245
Tripura	573	1417
Uttar Pradesh	535	1322
West Bengal	422	1043
All-India	421	1041

#### Implementation of D.D.P.

4189. SHRI CHHITTUBHAI GAMIT :

SHRIMATI JAYANTI PATNAIK :

Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether it is a fact that Government of India have allocated some amount during the Sixth Five Year Plan for implementing Desert Development Programme;

(b) if so, the details thereof alongwith programmes taken up by Government development of desert;

(c) whether such programmes are likely to cover both the hot and cold regions of the country; and

(d) if so, the details regarding the areas going to be covered and the work started during the Sixth Five Year Plan and the time by when it is likely to be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) (a) to (d) : An allocation of Rs. 50.00 crores has been made by the Government of India for the Desert Development Programme under the Sixth Five Year Plan.